## COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

## **APPEAL NO. 49 OF 2018**

Dated: 3<sup>rd</sup> April, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

West Bengal State Load Despatch Centre ... Appellant(s)

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Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Varun Kapur

Counsel for the Respondent(s) : Mr. Anand K. Ganesan

Mr. Ashwin Ramanathan for R-2

## **ORDER**

## Admit.

The learned counsel, Mr. Anand K. Ganesan, appearing for the second Respondent prays for two weeks time to enable him to file his reply in the matter.

Submission made by the learned counsel appearing for the second Respondent, as stated above, is placed on record.

The learned counsel appearing for the second Respondent is permitted to file his reply by 17.04.2018. Thereafter, rejoinder, if any, may be filed by 02.05.2018 after duly serving copy on the other side.

List this matter on 07.05.2018, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil) Judicial Member

js/vt